

**GOVERNMENT OF INDIA  
SHIPPING, ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:3067  
ANSWERED ON:23.03.2005  
REPRESENTATIONS RECEIVED BY KANDLA PORT TRUST  
Majhi Shri Parsuram

**Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) the number of representations received from "All India Association for SC/ST and Physically Handicapped Peoples Upliftment" between April 9, 2004 till date by Kandla Port Trust;
- (b) whether any action has been taken on these representations;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor; and
- (e) the time by when action is likely to be taken in this regard?

**Answer**

MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU)

(a) to (e) The General Secretary, All India Association for SC/ST and Physically Handicapped Peoples Upliftment has submitted two representations dated 09.04.2004 and 19.10.2004 to the Kandla Port Trust raising the issue of promotion of Shri Ajmal H. Vankar who is working as a messenger in Kandla Port Trust and is physically handicapped, to the post of Junior Clerk. The Port Trust has examined the representations and communicated the factual position to the Association in their letter dated 24.11.2004. According to the existing recruitment rule, 90% of the post of Junior Clerk are filled up by direct recruitment and 10% by promotion from Class-IV ministerial employees. As per the Government guidelines, the benefit in case of promotion is required to be extended to persons with disability, in cases in which the element of direct recruitment, if any, does not exceed 75%. Hence the question of extending the benefit of handicapped quota to the above employee as requested by the Union does not arise.

Shri Vankar will be considered for promotion to the post of Junior Clerk under the provision of the recruitment rule alongwith other candidates on the basis of the merit of the case as and when vacancy of Junior Clerk arises in 10% quota of promotion for departmental Class-IV ministerial employees.